

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

Date : 20-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Christi Jain, Adv.
 Ms. Ankita Gupta, Adv.
 Mr. Harsh Jain, Adv.
 Mr. Harshit Khanduja, Adv.
 Mr. Abhinav Deshwal, Adv.
 Ms. Pratibha Jain, AOR

For Respondent(s) Rituvendra Singh, Adv.
 Mr. Abhinav Shrivastava, AOR
 Ms. Niharika Dudeja, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the Special Leave Petition after two weeks.

(Chetan Kumar)
A.R. - cum - P.S.

(Saroj Kumari Gaur)
Court Master